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Title: Need to approve underground drainage project in Tenali Municipality in Guntur district of Andhra Pradesh.

SHRI JAYADEV GALLA (GUNTUR): Sir, Tenali Municipality comes under the Capital Region Development Authority of Andhra Pradesh, and after Vijayawada and Guntur Municipal Corporations, Tenali is the largest municipality in the CRDA Region. In spite of this, Tenali does not have the basic urban infrastructure such as underground drainage system.

Being the 17<sup>th</sup> most populous city in AP and having a municipality more than a century ago in 1909, not much development has taken place. Tenali is often referred to as *Andhra Paris* because there are three canals which go through the city. It is only after creation of the new capital of Amaravathi that some development has started there.

Recently, the water supply scheme has been completed under UIDSSMT with a capacity supply of 135 LPCD for Tenali Municipality.

Now in the absence of proper underground drainage and disposal system in the town, people are facing problems and open drainage is creating health hazards as waste water generated finally reaches irrigation canals and it not only contaminates the irrigation water but also the groundwater.

To address this problem, a detailed project report, with an estimated cost of Rs.165 crore was prepared and sent to the Ministry of Urban Development through the AP Urban Finance and Infrastructure Development Corporation in March, 2015 for approval and implementation.

In view of the above, I request the hon. Minister of Urban Development to kindly approve this project and implement it in a time-bound manner.